

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5330**

TO BE ANSWERED ON THE 05TH APRIL, 2022/ CHAITRA 15, 1944 (SAKA)

DEPLOYMENT OF CISF AT AIRPORTS

**5330. SHRI RAJIV PRATAP RUDY:
SHRI A. RAJA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Industrial Security Force (CISF) provides security cover at the airports, both for passengers and infrastructure facilities and if so, the details thereof along with the budgetary allocation and strength of deployment at each airport;

(b) whether the payment for services rendered by CISF are made by the passengers by the way of charge collected on travel tickets and if so, the details thereof along with the revenue collected and disbursements made;

(c) whether police and public order is under the State List and if so, the rationale behind security function at airports is not being incurred at State's expense;

(d) whether there is any proposal to develop hybrid model of security and to train and certify the private security agencies across the country by CISF and if so, the details thereof;

(e) whether there is any proposal to utilise the certified private security agencies for providing security to various industrial and manufacturing units and if so, the details thereof; and

(f) the future plan of activities of CISF as per its mission and vision along with the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) At present, Central Industrial Security Force (CISF) is providing security cover at 65 airports with sanctioned strength of 30,996. Airport-wise details of CISF personnel deployed and budgetary allocation made during the year 2021-22 is given in Annexure.

(b) The payment for services rendered by CISF at Airports is made from the charges collected on Air travel tickets in the form of Aviation Security Fee (ASF) deposited in National Aviation Security Fee Trust (NASFT). Details of revenue collected on account of ASF in NASFT and disbursement made therefrom to CISF during the last 2 years is given in the table below:

Year	(Rs. in Crores)	
	ASF Collection	Disbursement
2020-21	1002.56	429.53
2021-22 (Prov. upto Dec' 21)	1427.92	1456.21

(c) While 'Police' and 'Public Order' are State subjects, 'Airways, aircraft and air navigation; provision of aerodromes; regulation and organization of air traffic and of aerodromes' are subjects under the Union List at Sl. No. 29 under the Seventh schedule of the Constitution of India. Whereas the State Government concerned is responsible for general Law and Order in

its territory, the Central Government has been empowered to promulgate orders as vested under the Aircraft Act, 1934.

(d) It has been decided to evolve Hybrid models of security comprising of CISF and State Police/Private Security Agencies to provide security at establishments where CISF is deployed. At present, there is no proposal under consideration to train and certify private security agencies across the country by CISF.

(e) The deployment of CISF in industrial establishments/manufacturing units is made on the request of the management concerned and their commitment to pay the cost of deployment. Industrial establishments/manufacturing units are free to engage private security agencies.

(f) CISF is committed to provide appropriate security as per the need of the client establishments at economical cost with emphasis on use of modern technology and regular training/skill upgradation of force personnel.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 5330 by Shri Rajiv Pratap Rudy and Shri A.Raja for answer on 05.04.2022

S/N	Airport	Sanctioned Strength	Budget Allotted (in Rs.)
1	Delhi	5059	420,94,54,186
2	Amritsar	513	44,88,15,131
3	Lucknow	586	62,28,79,753
4	Kanpur	28	
5	Khajuraho	101	
6	Chandigarh	274	26,86,77,383
7	Bhuntar	52	
8	Shimla	65	4,81,40,738
9	Varanasi	389	30,90,93,193
10	Agra	54	8,77,07,406
11	Gwalior	51	
12	Jaipur	547	48,50,22,549
13	Udaipur	281	13,07,24,110
14	Jodhpur	75	6,50,82,998
15	Dehradun	238	18,39,77,752
16	Kolkata	1199	112,58,93,688
17	Bagdogra	195	17,49,14,495
18	Guwahati	378	38,23,59,868
19	Dibrugarh	123	10,10,55,207
20	Agartala	199	19,26,05,668
21	Raipur	260	23,86,32,749
22	Dimapur	68	7,82,09,771
23	Imphal	224	20,81,57,121
24	Portblair	145	12,98,10,722
25	Lilabari	39	3,39,63,650
26	Silchar	64	5,42,01,728
27	Tezpur	35	3,44,07,588
28	Shillong	34	3,29,27,521
29	Jorhat	63	5,58,97,979
30	Gaya	235	12,93,55,036
31	Ranchi	305	29,73,08,791
32	Patna	343	32,42,54,939
33	Bhubaneswar	386	35,09,02,929
34	Srinagar	504	49,71,14,496
35	Jammu	311	26,75,27,119

S/N	Airport	Sanctioned Strength	Budget Allotted (in Rs.)
36	Ladakh	185	9,46,04,410
37	Ahmedabad	781	73,60,42,329
38	Diu	81	
39	Mumbai	4165	324,74,02,162
40	Nagpur	303	25,53,37,646
41	Vadodara	219	23,98,71,181
42	Bhavnagar	84	
43	Rajkot	141	8,95,63,393
44	Bhopal	169	13,68,24,062
45	Goa	443	37,61,40,306
46	Indore	355	28,73,96,521
47	Porbandar	75	5,21,12,231
48	Aurangabad	237	17,97,28,139
49	Pune	493	30,81,17,472
50	Shirdi	179	13,33,16,497
51	Chennai	1443	113,08,19,384
52	Hyderabad	1572	129,89,73,460
53	Cochin	1201	80,23,32,713
54	Banglore	1956	173,85,24,002
55	Trivandrum	564	45,09,06,347
56	Kannur	555	31,04,14,202
57	Mangalore	254	20,53,03,223
58	Coimbatore	463	19,01,37,775
59	Calicut	310	23,82,83,889
60	Trichy	264	21,04,74,849
61	Madurai	268	22,64,23,530
62	Vizag	219	19,33,55,167
63	Tirupati	172	12,89,66,013
64	Bhuj	62	5,09,40,405
65	Surat*	360	0*
	Total	30996	2488,13,87,572

* CISF inducted on 09.02.22. Salary of newly posted CISF personnel were drawn from their previous Units for the month of Feb'2022.
